

Order dated 21.01.2000.

Free copy
of order at 21.1.2000
given to both
counsel.

PAK
25/1

Prasanna
25-1-2000
S.O.

It is submitted on behalf of Dr. Panda, learned counsel for the applicant by Mr. Ritik Panda, that the Petitioner does not want to pursue this OA. We have heard Mr. Ritik Panda, learned counsel for the applicant and Mr. Ashok Mohanty learned senior counsel for the Respondents. In view of the submissions made on behalf of the learned counsel for the applicant, the OA is disposed of as not being pressed.

Via. Chetann
21/1